

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE**

.....

**LOK SABHA**

**UNSTARRED QUESTION No.628**

**TO BE ANSWERED ON FRIDAY, JULY 20, 2018/ Ashadha 29, 1940 (Saka)**

**Impact of GST on Economy**

**628. SHRI NALIN KUMAR KATEEL, SHRI D. K. SURESH, SHRI B. N. CHANDRAPPA:**

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has studied the impact of the Goods and Services Tax (GST) both on the economy and the common people of the country after one year of its completion, if so, the details thereof and the outcome thereon;
- (b) whether the Government is aware that there is a lot of improvement needs to be done for the effective implementation of the GST in the country; and
- (c) if so, the measures/steps taken or proposed to be taken by the Government to modify the tax rate on various items under GST regime?

**MINISTER OF STATE FOR FINANCE  
(SHRI SHIV PRATAP SHUKLA)**

(a), (b) & (c) The Government is committed to the effective implementation of GST in the country. Various representations that were received from stakeholders including trade and industry seeking changes in the rate structure have been considered by the GST Council in its various meetings. Based on the recommendations made by the GST Council in this regard, changes in the rate structure have been given effect through notifications issued under Section 9 and Section 11 of the Central Goods and Services Tax Act, 2017 and section 5 of the Integrated Goods and Services Tax Act, 2017 and section 8 of the GST (Compensation to States) Act, 2017. These notifications are available in public domain and are hosted on the website [www.cbic.gov.in](http://www.cbic.gov.in).

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